

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1466 of 2019**

**In the matter of:**

**Gaurav Dilipraj Panwar**

**....Appellant**

**Vs.**

**Raksha Bullion & Anr.**

**...Respondents**

**For Appellant: Mr. Saurabh Ajay Gupta & Ms. Srishti Prabhakar,  
Advocates.**

**For Respondents: Dr. Harsh Surana L., Advocate for R-1  
Mr. Surana, Law Officer**

**ORDER**

**04.03.2020:** List the appeal for admission (after notice) on **19<sup>th</sup> March, 2020.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sim/md